

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2137  
ANSWERED ON:05.08.2003  
LOSSES TO CPWD DUE TO INEFFICIENT CONTRACT MANAGEMENT  
CHANDRA NATH SINGH;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether it is a fact that due to inefficient contract management the CPWD has suffered huge losses every year;
- (b) if so, whether the CPWD propose to fix any responsibility on their officials in this behalf;
- (c) if so, the details thereof;
- (d) if not, the reason therefor; and
- (e) the steps taken/being taken by the Government to bring transparency in the contract work?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI PON RADHAKR )

(a): The CPWD has not suffered huge losses every year due to inefficient contract management.

(b)to(d): Do not arise, in view of the reply at (a) above.

(e): The Contract Management System of CPWD is transparent. Wide publicity is given through the press and the Departmental website, while inviting tenders. Opening of tenders is witnessed by the tenderers. The contract management procedures are standardized and published in Manuals. These are available to the intending tenderers and others concerned.